| | Annexure – 5 Name of the corporate debtor: Kay Em Copper Private Limited; Date of commencement of CIRP:19.04.2021 (Order served to RP dated 11.08.2021); List of creditors as on:12.01.2022 | | | | | | | | | | | | | |
|------------|---|-----------------|---------------------------|----------------|-----------------------------|-----------------|------------------------|---------------------------------|---------------------|---------------------------------|-----------------------------|---------------------|-----------------|--|
| | List of operational creditors (Workmen) (Amount in Rs.) | | | | | | | | | | | | | |
| Sl. No. | Name of authorised representative, if any | Name of workman | Details of claim received | | Details of claim admitted | | | | Amount of | | Amount of | Amount of claim not | Remarks, if any | |
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % voting share in CoC, if | contingent claim | dues, that may be set-off | claim under verification | admitted | | |
| NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | |